

HIGH COURT LEGAL SERVICES COMMITTEE

CENTENARY BUILDING, HIGH COURT
KOLKATA – 700 001

NOTICE

This is to inform all concerned that a National Lok Adalat is proposed to be organized by Calcutta High Court Legal Services Committee on Saturday, 13th June, 2015 at 10-30 a.m. in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta by and among the parties thereto, through the ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and/or their Learned Advocates, interested in getting their cases settled before the said National Lok Adalat, would be received upto 4 p.m. on Monday, 8th June, 2015 at the Front Office of the HCLSC located in the ground floor of the Centenary Building. Such applications, as are received after the aforesaid deadline, would be considered for the next Lok Adalat, keeping in view the time taken to requisition case-records from the respective departments, as well as for finalization of the Benches and their respective cause-lists.

This is to further inform all concerned that, subject to receipt of records of requisitioned cases from various departments, the final cause-lists of the National Lok Adalat would be published in the daily cause list of the Hon'ble High Court and also posted on the website of the Hon'ble Court on or before Friday, the 12th June, 2015.

**Dated, Kolkata
2nd June, 2015**

**Sd/-
Secretary
High Court Legal Services Committee**

HIGH COURT LEGAL SERVICES COMMITTEE

CENTENARY BUILDING, HIGH COURT
KOLKATA – 700 001

No. 15-16/.02-04../LSC

Dated : 02.06.2015.

To
The President,
Bar Association,
High Court, Calcutta.

The Secretary,
Bar Library Club,
High Court, Calcutta.

The President / Secretary,
Incorporated Law Society,
High Court, Calcutta.

Sir,

I am directed to inform your good office that HCLSC would be organizing a “National Lok Adalat” in terms of the annual calendar of NALSA, on Saturday, 13th June, 2015.

Accordingly, I am to request your goodself to give wide publicity of the said National Lok Adalat amongst the Learned Members, with a further request to your goodself to circulate/announce the enclosed ‘Notice’ of such Lok Adalat, to facilitate inclusion of matters in the said Lok Adalat.

I take this opportunity to express our gratitude to your good office and to all Learned Members of your esteemed Association/Club/Society for extending your co-operation in ensuring success of such Lok Adalats being organized by the HCLSC, from time to time.

Thanking you,

Yours faithfully,

Secretary,
High Court Legal Services Committee.

Enclo : ‘**Notice**’ dated 02.06.2015, as aforesaid.

HIGH COURT LEGAL SERVICES COMMITTEE

CENTENARY BUILDING, HIGH COURT
KOLKATA – 700 001

No. 15-16/ 02 / LSC

Dated : 02.06.2015.

To
The Secretary,
Bar Association,
High Court, Calcutta.

Sir,

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I take this opportunity to express our gratitude to your good office and to all Learned Members of your esteemed Association for extending your co-operation in ensuring success of such Lok Adalats being organized by the HCLSC, from time to time.

Thanking you,

Yours faithfully,

Secretary,
High Court Legal Services Committee.

Enclo : **'Notice'** dated 02.06.2015, as aforesaid.

HIGH COURT LEGAL SERVICES COMMITTEE
CENTENARY BUILDING, HIGH COURT
KOLKATA – 700 001

No. 15-16/ 03 /LSC

Dated : 02.06.2015.

To
The Secretary,
Bar Library Club,
High Court, Calcutta.

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Yours faithfully,

Secretary
High Court Legal Services Committee.

Encl : **'Notice'** dated 02.06.2015, as aforesaid.

HIGH COURT LEGAL SERVICES COMMITTEE
CENTENARY BUILDING, HIGH COURT
KOLKATA – 700 001

No. 15-16/ 04/LSC

Dated : 02.06.2015

To

The Secretary,
Incorporated Law Society,
High Court, Calcutta.

Sir,

I am directed to inform your good office that HCLSC would be organizing a "National Lok Adalat" in terms of the annual calendar of NALSA, on Saturday, 13th June, 2015.

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Thanking you,

Yours faithfully,

Secretary,
High Court Legal Services Committee.

Enclo : **'Notice'** dated 02.06.2015, as aforesaid.

HIGH COURT LEGAL SERVICES COMMITTEE

CENTENARY BUILDING, HIGH COURT

KOLKATA – 700 001

No. 15-16/ 08/LSC

Dated : 02.06.2015

**The Editor,
The Telegraph,
6, Prafulla Sarkar Street,
Kolkata – 700 001**

Sir,

I am directed to inform your good office that, in line with the initiatives of National Legal Services Authority (NALSA) to promote and facilitate speedier settlement of litigation through Lok Adalats, High Court Legal Services Committee of the High Court at Calcutta (HCLSC) would be organizing a “National Lok Adalat” in terms of the annual calendar of NALSA, on Saturday, 13th June, 2015 at the High Court premises, and accordingly a ‘Notice’ has been issued by the HCSLC, a copy of which is enclosed.

I am to request your goodself to kindly carry the gist of the enclosed ‘Notice’ as a news-item in your esteemed newspaper, especially in the district editions, if any, to give wide publicity of such National Lok Adalat, promoting the concept of ADR mechanism of justice delivery.

Thanking you,

Yours faithfully,

Secretary,
High Court Legal Services Committee.

Enclo : **'Notice'** dated 02.06.2015, as aforesaid.

**AVANI PAL SINGH
SECRETARY**

**HIGH COURT LEGAL SERVICES
COMMITTEE, CALCUTTA
CENTENARY BUILDING, 3RD FLOOR,
CALCUTTA - 700 001.
PHONE :- 033 2243 8195.**

Letter No. 15-16/..07./LSC

Dated : 02.06.2015.

**To
The Editor,
Statesman Patrika,
4, Chowringhee Square,
Kolkata-7000 01.**

Subject : Publication of Notice in connection with holding of

National Lok Adalat, by the High Court Legal Services Committee, to be held on **Saturday, the 13th June, 2015** as per Calendar of NALSA ,2015.

Sir,

I am directed to forward herewith a Photo Copy of Notice dated 2nd.June, 2015 , on the subject cited above for your information and for taking appropriate steps for wide publication of the same through your esteemed English News Paper, for the benefit of the litigant for the benefit of the litigant public.

An early action from your end in this regard is highly solicited.

Yours faithfully,

Enclo.: As above.

(Avani Pal Singh)
Secretary,
High Court Legal Services Committee

AVANI PAL SINGH
SECRETARY

HIGH COURT LEGAL SERVICES
COMMITTEE, CALCUTTA
CENTENARY BUILDING, 3RD FLOOR,
CALCUTTA – 700 001.
PHONE :- 033 2243 8195.

Letter No. 15-16/..08./LSC

Dated : 02.06.2015.

To
The Editor,
Times of India,
105/7A, S.N.Banerjee Road,
Kolkata-7000 14.

Subject : Publication of Notice in connection with holding of

National Lok Adalat, by the High Court Legal Services Committee, to be held on Saturday, the 13th. June, 2015 as per Calendar of NALSA ,2015.

Sir,

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An early action from your end in this regard is highly solicited.

Yours faithfully,

Enclo.: As above.

(Avani Pal Singh)
Secretary,
High Court Legal Services Committee